

**Review of Administrative Procedure**

\*387. **Shrimati Renuka Ray:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the former Deputy Chairman of the Planning Commission, Shri V. T. Krishnamachari has been assigned the work of reviewing the administrative procedures and practices so as to streamline these;

(b) whether his report has been submitted to Government; and

(c) if so, what action is being taken on it?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) At the request made by the Planning Commission in October 1960, Shri V. T. Krishnamachari agreed to assist the Commission in the study of two sets of problems bearing on the strengthening of the administration in the States. These problems relate to (i) administrative personnel at different levels in the States in connection with the implementation of the Third Plan, and (ii) issues arising in the field of district administration from the introduction of democratic institutions at the district and block levels.

(b) and (c). This is not a formal enquiry and no formal report as such is proposed to be brought out by Shri V. T. Krishnamachari for submission to the Government. These studies will assist the Planning Commission in considering the measures to raise administrative efficiency and improving implementation in relation to the development plans.

**Indians in East Africa**

\*388. { Shri P. C. Borooah:  
Shri Yadav Narayan Jadhav:

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the recent letter of Mr. V. R. Boal, Editor of 'Tanganyika Herald' published from

Dar-es-Salaam regarding the situation in which people of Indian origin were placed in the region;

(b) whether the letter has been examined in view of the actual conditions prevailing there; and

(c) what attitude has been taken by Government in that regard?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) to (c). In August last Mr. V. R. Boal, Editor of the 'Tanganyika Herald' published from Dar-es-Salaam, wrote to the Prime Minister about the future of Indians living in Tanganyika. A reply was sent to Mr. Boal that the Government of India were, certainly, interested in safeguarding the legitimate interests of Indians and, whenever occasion arises, will endeavour to do so. India has always been in favour of the freedom of the African people and, therefore, welcome the impending changes there. Indians should face the situation with courage and sympathise with the African movement for freedom.

**Modern Satgram Colliery**

\*389. { Shri S. M. Banerjee:  
Shrimati Renu Chakravartty:

Will the Minister of Labour and Employment be pleased to state:

(a) whether all workers laid off from the Modern Satgram Colliery, Asansol in November 1960 have since been taken back to work;

(b) if not, the number left out;

(c) whether those cases have been referred to arbitration; and

(d) whether the arbitrator has given his award?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (d). No worker was laid-off, in November 1960, by the management of the colliery. Some workers were, however, discharged/dismitted after disturbances in the colliery in October-November, 1960. The question of their re-instatement